

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 53091/2022, in Civil Appeal No(s). 4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD & ORS. Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 53091/2022 - INTERVENTION/IMPLEADMENT)

Date : 24-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Appellant(s) Mr. Yash Pal Dhingra, AOR
Mr. Mukesh Verma, Adv.
Mr. Pankaj K Singh, Adv.
Mr. Pawan K Shukla, Adv.

For Respondent(s) Mrs. Gargi Khanna, AOR

UPON hearing the counsel, the Court made the following
O R D E R

No representation for the petitioner even on second call,
perhaps due to the fact that the matter is taken up after 4 pm.

List the matter after four weeks.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(NAND KISHORE SHARMA)
BRANCH OFFICER(NSH)